

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 220 OF 2015**

**Dated: 27<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Tata Sponge Iron Ltd.**

**... Appellant(s)**

**Vs.**

**Odisha Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Rutwik Panda  
Ms. Anshu Malik  
Mr. Aditya for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2 & R-3

Mr. R.B. Sharma for R-4 & R-5

**ORDER**

We have heard the learned counsel appearing for all the parties. Written submissions have been filed by the learned counsel appearing for all the parties after serving copy on the other side.

**Judgment is Reserved.**

**(S.D. Dubey)**  
**Technical Member**  
mk/pk

**(Justice N.K. Patil)**  
**Judicial Member**